RESERVED

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD

Inle

Dated: This the

141k day of

2006.

Misc. Application No. 772 & 773 of 2006

In

Original Application No. 563 of 1995.

Hon'ble Mr. A.K. Singh, Member-A Hon'ble Mr. M. Kanthaiah, Member-J

Sanjay Singh, S/o Sri Man Mohan Singh, R/o 16/12-A Civil Lines, Kanpur

. . . Applicant

By Adv: Sri K.N. Singh

VERSUS

- 1. Chief Post Master, Head Post Office, Kanpur.
- 2. Director, Postal Services, Head Post Offices Building, Kanpur.
- 3. The Union of India through the Chief Post Master General, U.P. Circle, Hazratganj, Lucknow.

. . . . Respondents

By Adv: Sri S. Singh

ORDER

By A.K. Singh, Member-A

We have perused the Modification/Review application as well as Misc. Application for condonation of Delay bearing M.A. no. 772 of 2006. The grounds taken in the Modification/Review Application for condonation of delay are not convincing. Hence the Misc. Application for condonation of delay in filing the Modification/Review is dismissed.

Way dism

2. Even if the Modification/Review is considered on merits, no error apparent on the face of record is noticed. Hence the Modification/Review Application is dismissed on merits as well as on limitation.

MEMBER-J

MEMBER-A

GIRISH/-